IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

CP-131(ND)/2017

IN THE MA	TTER OF
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M/s. Goodworth Fincap (P) Limited

.....PETITIONER

Vs.

The Registrar of Companies.

.... RESPONDENT

SECTION:

Under Section 252 (3)

Order delivered on 20.7.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/applicant

For the RD (NR)

ORDER

Learned Counsel for the petitioner is present. At the request of the Ld. Counsel for the petitioner, the matter is adjourned to 28.7.2017.

- Sd -

(R. VARADHARAJÁN) MEMBER (JUDICIAL)

Surjit 20.7.2017